F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.01.2017

ORDER NO. 08 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide 04 of 2017 for CESTAT Delhi to the extent indicated below:-

On 27.1.2017 at 10.30 a.m. Hon'ble President and Hon'ble Shri B. Ravichandran, Member (Technical) will hear Excise, Customs and Service Tax Division bench matters.

On 27.1.2017 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (Judicial) will hear Single Member bench matters as notified.

(A.Mohan Kumar

Registrar

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